

DIVISION BENCH  
COURT - I

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/387(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> JULY 2024**

|                  |   |
|------------------|---|
| IN THE MATTER OF | STATE BANK OF INDIA<br>VS<br>TEJINDER SINGH SAINI |
| UNDER SECTION    | SECTION 95(1)                                     |

Appearance VC and Physical (hybrid) Mode

Ms. Sunita Kabi, Adv. ] For Financial Creditor  
Ms. Mohuya Ghosh, Adv.  
Mr. R. C. Prusti, Adv.

Mr. Utsav Mukherjee, Adv. ] For Personal Guarantor  
Mr. Sayantan Chatterjee, Adv.  
Mr. Saksham Ahuja, Adv.  
Mr. Mayukh Roy, Adv.  
Mr. Vikalp Wange, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. The matter is posted to **21.08.2024**.

**Satyajit Roy**  
Court Officer